Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 44 of 2013 &
I.A. No. 67 of 2013

Dated : 21st February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Shamanuru Sugar Limited ....Appellant(s)
Versus
M/s. Bangalore Electricity Supply Company Ltd. & Ors. ....Respondent (s)

Counsel for the Appellant (s): Mr. Basavaprabhu Patil, Sr. Adv.
Mr. Prabhuling Navadgi
Mr. Rajesh Mahale

ORDER

Admit. Issue notice to the Respondents returnable on 15.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

We have heard the learned Senior Counsel for the Appellant in I.A. No. 67 of 2013. No coercive action to be taken till the next date of hearing.

Post the matter on ***15.03.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs